

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 2168**  
ANSWERED ON - 19/03/2025

**REPAIR AND MAINTENANCE OF NH 10 IN WEST BENGAL**

2168: SHRI SAKET GOKHALE :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) The proposal submitted by Government of West Bengal to the Ministry for repairing of NH 10 connecting Siliguri with Sikkim which were damaged due to rains and flash floods;

(b) The total amount of funds that were actually sanctioned by Government; and

(c) Whether it is a fact that Government had committed to keep the Sevoke to Rangpo stretch of NH 10 under the control of West Bengal Government, if so, the reasons as to why the Ministry handed over the road to central agency NHIDCL in November, 2024?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The Government through the Ministry of Road Transport and Highways sanctioned development works of National Highways (NHs) amounting to Rs.394 crore and Rs.125 crore and for maintenance and repair works amounting to Rs.50 crore and 51 crore during financial 2023-24 and 2024-25 respectively for NH-10 (Sevoke-Rangpo section).

Funds for development and maintenance of NHs are made State / Union Territory/ Agency-wise and not NH-wise. Funds allocated for development and maintenance of NHs in the State of West Bengal and Sikkim during 2023-24 and 2024-25 are as below:

| Sl. No. | Financial Year            | Allocation (Rs. In crore) |        | Expenditure (Rs. In crore) |        |
|---------|---------------------------|---------------------------|--------|----------------------------|--------|
|         |                           | West Bengal               | Sikkim | West Bengal                | Sikkim |
| 1.      | 2023-24                   | 3543                      | 684    | 3543                       | 684    |
| 2.      | 2024-25 (Till 31.01.2025) | 2028                      | 357    | 1750                       | 320    |

(c) Government is responsible for management of National Highways, as it is a central subject under the Constitution. The Sevoke-Rangpo section of NH-10 has been entrusted to National Highways and Infrastructure Development Corporation Limited (NHIDCL) vide gazette notification dated 29.10.2024, so as to ensure continuity in management of this critical NH with same agency, as section from Rangpo to Gangtok is also with NHIDCL.

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